

1	2	3
(C) ROUTE PROMOTIONAL FARES		
1.	Discount on Bombay-Calicut sector and vice versa	15% Discount on fare. (Discount valid upto 30th June, 1995)
2.	Return Fare on Bombay-Calcutta-Bombay sectors and vice versa	25% Discount on the fare on return sector (Discount valid upto 31st May, 1995).
3.	Return fare on Delhi-Duwahati-Delhi and vice versa	25% Discount on the fare on return sector (Discount valid upto 7th July, 1995)
4.	Return Fare on Delhi-Bagdogra-Delhi and vice versa	25% Discount on the fare on return sector. (Discount valid upto 7th July, 1995).
SPECIAL FARES - INTERNATIONAL		
1	Students Concession (International)	25% Concession on fare on International Sectors within South Asian Sub-Continent.
2	Special Fare for staff of Indian Mission	40% Concession on normal International Fare.
3	Special fare for Gorkha Defence Personnel on Indo Nepal Sectors	40% Concession on normal Rupees fare.
4	Common Interest Group Concession	10% Concession on Normal economy class fare on International sectors and connecting domestic services.
5	Ship Crew Discount (Group)	44-45% concession on Normal International fare and in conjunct with domestic US Dollar fares (Depending upon Country of Travel.)
6.	Excursion fare within SAARC Countries	
	(i) Individual	20% Concession on normal international sector fare.
	(ii) Group	30% Concession on normal international sector fare.
7	Group Excursion fares within SAARC Countries for selling outside the region.	30% Concession on normal international sector fare

1	2	3
8.	Free/Reduced fare for GSA employees	Two free and two 90% Concessional ticket per year to Indian Airlines Central Sales Agents at International Stations.

[English]

Private Airlines recognised as Scheduled Airline

7335. DR. LAL BAHADUR RAWAL . Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the names of the private airlines which have been recognised as scheduled airlines after the repealing of the Air Corporations Act, 1953;

(b) the names of all such airlines, their working capital, number of aircraft they are having and the areas operated by them;

(c) whether some of the private airlines are not flying in certain sectors and violating the instructions of the Government; and

(d) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). The names of private scheduled airlines the number of aircraft with them and the places to which they operate is given in the statement attached. Information on the working capital of these scheduled airlines is not available

(c) and (d). On certain occasions some operators are not able to strictly meet the requirement of minimum deployment of services on different categories due to operational constraints and non-availability of aircraft on account of technical reasons etc.

STATEMENT

Name of Airlines	Fleet Strength		Stations to which operate
	Type	No. of Aircraft	
1	2	3	4
1. Archana Airways	L-410	3	Allahabad, Bhopal, Bombay Chandigarh, Delhi, Dharmashala, Jabalpur, Jammu, Kanpur, Kullu, Leh, Ludhiana, Raipur, Shimla, Varanasi
	Dash-8	2	

1	2	3	4
2	Damania Airways	B-737-400	4 Ahmedabad, Bangalore, Bombay Calcutta, Coimbatore, Delhi, Dibrugarh Goa, Guwahati, Indore Madras Pune
3	East West Travels & Trade Links Ltd	B-737-200 F-27-500	7 Ahmedabad, Aurang abad, Bangalore, Belgaum, 3 Bhavnagar, Bombay Calcutta, Calicut, Cochin Coimbatore, Delhi, Diu, Dibrugarh, Goa, Guwahati Hyderabad, Jaipur, Jammu, Jodhpur, Madras, Madurai, Mangalore, Nagpur, Porbandar, Pune, Rajkot Srinagar, Trivandrum, Vadodara Vizag
4	Jet Airways (P) Ltd	B-737-300 B-737-400	4 Ahmedabad, Bagdo- gra, Bangalore, Bombay, 2 Calcutta, Calicut, Cochin Coimbatore, Delhi, Guwahati, Hyderabad, Madras, Mangalore
5	Modiluft Ltd	B-737-200	4 Bangalore Bombay Calcutta, Cochin, Delhi, Goa, Jaipur, Jammu Srinagar, Varanasi
6	NEPC Micon Ltd	F-27 500	5 Agatti Ahmedabad, Bangalore, Bombay, Cochin Coimbatore, Goa, Hubli, Hyderabad, Jamnagar, Kandla Keshod, Kolhapur, Madras, Madurai, Mangalore, Pune, Porbandar, Surat, Trichy, Vadodara, Vijaya- wada, Vizag

[Translation]

Delay in Payments by ESIC

7336 SHRI HARI KEWAL PRASAD Will the Minister of LABOUR be pleased to state

(a) whether the Employees State Insurance Corporation makes considerable delay in making the payment to its beneficiary members,

(b) if so the State-wise details of the erring officers against whom action has been taken, and

(c) the steps taken by the Government for the prompt payment in this regard?

THE MINISTER OF LABOUR (SHRI PA SANGMA) (a) and (b) The payment claims found complete in all respects are being settled in due course As such the question of taking action on this account has not been considered necessary

(c) The Employees Insurance Courts and Medical Appeal Tribunals have been set up for expeditious redressal of disputes Complaint officers have also been designated to monitor/redress complaints in this regard

World Bank Loan

7337 SHRI VILASRAO NAGNATHRAO GUNDEWAR Will the Minister of FINANCE be pleased to state

(a) whether the World Bank loan to India is likely to be reduced

(b) if so the reasons therefor, and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) to (c) In line with the India's redefined borrowing strategy and the World Bank recommendation for commitment need of high quality long term development assistance the members of India Development Forum pledged long term assistance package of \$ 6 billion including \$ 2.4 billion by the World Bank for 1994-95 This amount is somewhat higher than the commitment levels actually realised in the recent years and is in line with the Government decision to out back on "Fast Disbursing Assistance"

Allahabad-Delhi Flight

7338 SHRI RAM PUJAN PATEL Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the flights between Allahabad-Delhi has since been cancelled by Indian Airlines,

(b) if so the reasons therefor,

(c) whether Indian airlines propose to resume the cancelled flights, and

(d) if so, by when?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) Due to shortage of operating crew and aircraft capacity, Delhi-Allahabad service was withdrawn by Indian Airlines

(c) No, Sir

(d) Does not arise